

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2698
ANSWERED ON:31.08.2007
MEKADATU POWER PROJECT
Shivanna Shri M

Will the Minister of POWER be pleased to state:

- (a) whether the Government has received any proposal to set up a hydro power project at Mekadatu on the border of Karnataka;
- (b) if so, the details thereof; and
- (c) the decision taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b) : A preliminary report for Mekadatu Hydro-Electric Project (360 MW) was received in October, 1996 in Central Electricity Authority (CEA) for its comments. The project involved inter-state aspects with Tamil Nadu and the matter of sharing of Cauvery water was under adjudication before the Cauvery Water Dispute Tribunal (CWDT).

(c) : The Government of Karnataka have now informed that since the project of Mekadatu is exclusively within the territory of Karnataka, the State proposes to execute the project through Karnataka Power Corporation Limited (KPCL). Government of Karnataka have further informed that KPCL has already initiated preliminary works like Survey, Geo- Technical Investigation, Soil Investigation and preparation of Detailed Project Report as per the pattern of downstream releases ordered by the Cauvery Water Disputes Tribunal.